

National Company Law Tribunal

Allahabad Bench

CP NO. 105/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE COMPANY: MIS Piosoft Information Technology Pvt Ltd.

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SAURABH SRIVASTAVA	PCS	Petitioner	
2.	Monica Nanda	PCS	Petitioner	
3.	Krishna Dev Nyer	Adv	ROC	

C.P. No. 105/ALD/2017

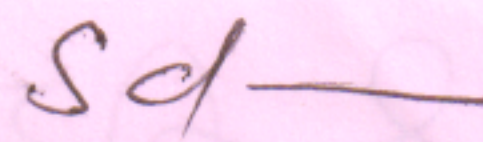
Shri Saurabh Srivastava along with Monica Nanda, PCS for the petitioner company. In the present matter, the Registrar of Companies has submitted its report dated 04.10.2017 as received by this Tribunal on 9th October, 2017.

Registry is directed to provide a copy of such report to the C.G.S.C. as well as the representative/ PCS of petitioner company for filing comments/objection, if any, on such report.

The matter be listed on 24th October, 2017.

Date: 12/10/2017

Typed by
P.K.Jyoti


H.P. Chaturvedi, Member(Judicial)